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Central Administrative Tribunal
Principal Bench
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O.A. No. 1294/95

New Delhi, this the 16th day of August, 1995.

Hon'ble Shri J.P. Sharma, Member (Judicial)
Hon'ble Shri S.R. Adige, Member (Administrative)

1. Nand Sen Singh
s/o Sh.Ram Roop Singh
2. Mohan Prasad Karwa,
s/o Shri Late Ram Ayodhya Prasad.
3. Muni Ram s/o
Shri Mohar Singh
4. Roshan s/o
L.Shri Baje Ram
5. Bir Khadar Singh Negi s/o
Sh. Balbir Singh
6. Satyabir Singh s/o
Shri Prem Singh
7. Narendra Kumar Dahiya
s/o Shri Karan Singh Dahiya
8. Jai Parkash Sharma s/o
Sh. Hoshiai Singh Sharma

all are working as Casual Artist
(Floor Assistant), Delhi Doordarshan
Kendra, New Delhi.

•••• Applicants
(By Shri K.N.R. Pillai, Advocate)

Versus

Union of India through

1. Secretary,
Ministry of Information & Broadcasting,
New Delhi.
2. The Director General,
Doordarshan,
Mandi House,
New Delhi.

•••• Respondents

(By None)

ORDER (ORAL)

(delivered by Hon'ble Shri J.P. Sharma, Member (J))

Learned counsel for the applicants stated that

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the applicants want to withdraw the present application as the relief prayed for in this application of quashing the order of termination has already been allowed by the respondents and the impugned order has since been withdrawn by the respondents. In the circumstances, this O.A. has become infructuous and the applicants are permitted to withdraw the same.

The O.A. is, therefore, dismissed as withdrawn at the admission stage itself.

Arif Ali
(S.R.ADIGE)
MEMBER(A)

J.P. Sharma
(J.P. SHARMA)
MEMBER(J)

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